



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.03.2024

NOTICE

Please take notice that the following matter listed in the Court – III on 11.03.2024 at 02:00 PM, stands adjourned. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1263 of 2022 (PH)	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	11.03.2024	13.03.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar